

THE
PARLIAMENTARY DEBATES

ACC. NO. 22122

Dated 25.11.2014

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Friday 27th March, 1953

The House met at Two of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

3-8 P.M.

LEAVE OF ABSENCE

Mr. Deputy-Speaker: I have to inform the hon. Members that I have received the following letter from Shri Sibnarayan Singh Mahapatra:

"Due to my continual illness and under medical advice I could not attend any of the sittings of the House.

I most respectfully seek kind permission of the House to remain absent from the meetings of the House till the end of the present session."

Is it the pleasure of the House that permission be granted to Shri Sibnarayan Singh Mahapatra for remaining absent from all the meetings of the House during this Session?

Hon. Members: Yes, yes.

Leave was granted.

Dr. Natabar Pandey (Sambalpur): On a point of order, Sir. You received the letter from Mr. Mahapatra after the expiry of 60 days of his absence.

Mr. Deputy-Speaker: It is true that this was received after 60 days. Is it the pleasure of the House to condone that period also?

Hon. Members: Yes, yes.

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Mr. Deputy-Speaker: That was not brought to my notice. Otherwise, I would have put it also as part of the request to the House.

PAPER LAID ON THE TABLE

REPORT RELATING TO THE PURCHASE OF SLEEPERS FOR THE HIRAKUD DAM PROJECT

The Minister of Planning and Irrigation and Power (Shri Nanda): I beg to lay on the Table a copy of the Report relating to the purchase of sleepers from the Punjab for the Hirakud Dam Project, referred to in reply to Starred Question No. 404, asked on the 18th November, 1952. [Placed in Library. See No. IV. M. 4(35).]

DEMANDS FOR GRANTS

Mr. Deputy-Speaker: The House will now take up discussion of Demands relating to Planning and Irrigation and Power.

So far as Irrigation and Power is concerned the following Demands are to be moved:

Demands Nos. 61, 62, 63, 64, 129 and 130.

I am told that there is no separate Demand relating to Planning and the provision for the Planning Commission is included in Demand No. 38 relating to Miscellaneous Departments and Expenditure under the Ministry of Finance.

I shall therefore place Demand No. 38 also before the House so as to enable Members to raise discussion on Planning.